NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No. 40/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M

| Name | of the Company | Keshav Sponge & Energ | gy Pvt.Ltd. | |
|---------------|-------------------|--|------------------------|----------------------|
| Under Section | | 10 IBC | | |
| SI. No. | Representa | nation of Authorized ative (IN CAPITAL ETTERS) | Appearing on behalf of | Signature with date |
| | MRS. MA BHUTER | RIA, Adv. | For the | |
| 2. | | tury, Adv. | For the Resolution | Dragiund 10/11/17 |
| 3. | MR. D MAJUN | RIPTO ubar, Adv. | Perofessional | |
| 4. | AKME | Lya | Recolution broje | of tear |
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ORDER

Ld. Resolution Professional (RP) as well as Ld. Counsel for the corporate debtor and Committee of Creditors are present.

Ld. RP has filed the progress report, which may be taken on record.

Committee of Creditors has recommended for liquidation of the Company

Heard the arguments of the parties. Reserved for order.

Sd.

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)

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